9,10,1

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 68, 69, 70, 71 and 72/2017 and IA 92, 93/2017 with C.P. No. 15/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017

Name of the Company:

Power Finance Corporation Ltd.

V/s.

Shree Maheshwari Hydel Power Corporation Ltd. &

Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATIO	N SIGNATURE
1. Umesh ved	PCS	R3689	Durch 40.5
2. Keyoor Baleshi	Pcs	RIO	how cum
3 Poornina Advani The Law Point	Adv	R-2	1. A brain
4. Ankur Sood		2-3	A - S - S
5. Ritin Rai	Adv	R 6 8 9	
6 Adv. Amnita Joshilpe The Law Point Su	Ukit Adu. okhanini	R2	edmint
7. Ashwini Naik (For AH Mohapatora)	Adv.	R4.	Ach
4) Adw Siddh Pareha The Lawpoint	A-W	£ 2	At-
7) Allyth en Dash	PCS	etip-	Mark
10 an use analy	GAD Re	mee 1	
1 & Re melh	Je)		land of
12. NAVIN K PAHNOTA FOR THAKKAR & PAH MANNE.	HW.		Marken
13 s. R. Gryla Adv. fo	2 Resp No.	7	

ORDER

Learned Senior Advocate Mr. U. C. Chawla with Learned Advocate Mr. P K Mittal with Learned PCS Mr. Ashish Doshi present for Original Petitioner.

Learned Advocate Mr. Navin Pahwa present for Original Respondent no. 1. Learned Advocate Ms. Poornima Advani with Learned Advocate Ms. Amrita Joshi with Learned Advocate Mr. Pulkit Sukhwani present for Original Respondent no. 2. Learned Advocate Ms. Ashwini Mohapatra present for Original Respondent no. 4. Learned PCS Mr. Umesh Ved with Learned Advocate Mr. Ankur Sood with Learned Advocate Mr. Ritin Rai present for Original Respondents no. 3, 6, 8 and 9. Learned Advocate Mr. A R Gupta present for Original Respondent no. 7. Learned PCS Mr. Keyur Bakshi present for Original Respondent no. 10.

Heard arguments of Learned Counsel for Original Petitioner and learned Counsel for Respondent No. 1 and 2.

For further arguments of Petitioner at request of Counsel

List the Matter on 29.05.2017 and 30.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of May, 2017.